

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.13/96

Thursday this the 18th day of January, 1996.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN,ADMINISTRATIVE MEMBER

K.C.Anwar Sadath,
Karachitta House,
Androth,
Union Territory of Lakshadweep. .. Applicant

(By Advocate Mr.M.R.Rajendran Nair)

vs.

1. The Administrator, Union Territory of Lakshadweep, Kavaratti.
2. The Director of Education, Union Territory of Lakshadweep, Kavaratti.
3. C.P.Attabi, Chemparapalli, Kalpeni, Union Territory of Lakshadweep. ..Respondents

(By Advocate Mr.M.V.S.Namboodiri(represented)

The application having been heard on 18.1.1996, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks a direction to consider his claims for appointment as Physical Training Instructor/Physical Education Teacher under the Lakshadweep Administration. He apprehends that the third respondent may be appointed without reference to the rules governing the matter.

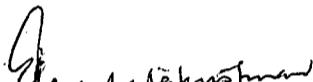
2. Standing counsel who appeared on notice submits that no order of appointment has been issued to third respondent. He states further that the representation of applicant(A3) will be considered and appropriate orders passed, before making the appointment in question. We record the submission. Respondent department will adhere to the

submission and pass appropriate orders in the matter, if necessary after hearing third respondent and any other person who may be affected.

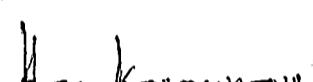
3. Standing counsel also submits that he will forward a copy of the original application to respondents 1 and 2 forthwith for compliance. We record this submission also.

4. Original application is disposed of as aforesaid. No costs.

Dated the 18th January, 1996.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)

VICE CHAIRMAN

njj/18.1

LIST OF ANNEXURE

1. Annexure A3:- True copy of the representation.. dated 1.12.1995 submitted by applicant to the Ist respondent.

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